

④

13.

9.5.2003

MA-1027/2003 In
OA-681/2003

Present: Shri S.K. Gupta, learned counsel for the
applicant
Mrs. Jasmine Ahmed, learned counsel for the
respondents

We have heard Shri S.K. Gupta, learned counsel
for applicant and Mrs. Jasmine Ahmed, learned counsel
for respondents in MA-1027/2003.

2. Mrs. Jasmine Ahmed, learned counsel submits that
MA-1027/2003 has become infructuous as necessary orders
have since been issued by the respondents.

3. In view of the above, MA-1027/2003 is disposed of
as having become infructuous.


(V.K. Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

CC.